

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 06.10.2021 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 391 of 2021	Harish Raghavji Patel Vs. Shapoorji Pallonji Finance Pvt. Ltd. & Anr.	Nitin Mishra	Atishay Jain TanushreeSogani KunalKanungo Jehaan Mehta-R1 Abhijit Ghokale-R2
<b>2.</b>	Comp. App. (AT) (Ins) No. 729 of 2021 & I.A. No. 1932 of 2021 <b>(With Defects)</b>	Rupinder Singh Gill Vs. Three C Universal Developers Pvt. Ltd. Through Resolution Professional Rakesh Kumar Gupta	Prachi Johri	Abhishek Anand Viren Sharma Rakesh Kr. Gupta- RP

### **For Directions**

<b>3.</b>	Comp. App. (AT) (Ins) No. 714 of 2020	Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors.	Kuntal Chatterji	Anil Agarwalla-R1 Anuj Singh-R2 Dinkar Singh-R3
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**By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**